

CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)

Weekly Hearing Schedule for the month of July , 2015 (20.07.2015 to 24.07.2015)

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
21.7.2015 Tuesday At 10.30.A.M. Transmission	1.	56/TT/2015	PGCIL	Petition for approval Installation of transformer & Procurement of Spare convertor Transformer at Bhadrawati back to Back Station.
	2.	71/TT/2015	PGCIL	Approval for determination of transmission tariff for (06) Nos of Assets under Vindhychal-IV & Rihand-III (1000MW) Generation Projects in Western & Northern Region.
	3.	156/TT/2015	PKTCL	Petition for determination of transmission tariff for section of 400 KV (Quad) 2XS/C Parbati- koldam Transmission Line, starting from Parbati-II HEP to LILO point of Parbati (Banala) pooling Station for Circuit-I and from Parbati-II HEP to LILO point of Parbati-III HEP for Circuit-II for control period of 2014-2019 .
	4.	161/TT/2015	PGCIL	Petition for approval for determination of transmission Tariff from DOCO to 31.03.2019 for (A) Kurnool-Raichur 2nd 765 KV S/C line (B) Extension of Kurnool 765/400 KV Substation (C) Extension of Raichur 765/400 KV substation under Common System associated with ISGS projects in Krishnapatnam area of Andhra Pradesh for tariff block 2014-19 period in SR.
	5.	18/TT/2014	PLTL	Petition for truing-up of Annual transmission Charges for the period FY 2009-13 and revised Estimates of FY 2013-14 for 400 KV Double circuit Muzaffarpur- Gorakhpur transmission Line in Eastern- Northern Inter-region associated with Tala Hydro Electric project, East- north Inter-connector and Northern Region Transmission system of power Links Transmission Limited.
	6.	11/RP/2015	PGCIL	Review of Commissions order dated 24.03.2015 in Petition No.99/TT/2012
21.07.2015 Tuesday At 14.30 hrs. Miscellaneous Petitions	7.	92/MP/2015	PGCIL	Petition seeking directions with regard to difficulties in implementing some of the directions given in the Order dated 16.02.2015 in Petition No.92/MP/2014
23.7.2015 Thursday At 10.30 A.M. Misc.	1.	143/MP/2015	NTPC	Petition for clarification on sharing of capacity charges among beneficiaries of the generating station as per Regulations 30 (4) and 42 of CERC (Terms and conditions of Tariff) Regulations, 2014. <i>(On admission)</i> .
	2.	157/MP/2015	CGPL	Petition for seeking adjustment of tariff for increase/decrease in revenue/costs of Coastal Gujarat Power Limited due to "Change in Law" during the Operating Period for the Financial year 2011-12, 2012-13 and 2013-14. <i>(On admission)</i> .
	3.	149/MP/2015	NLC	Petition seeking Lignite transfer Price of NLC Mines for the period 1.04.2009 to 31.03.2014 on account of truing up additional capitalization, O&M income tax, return on equity and FERV along with Ministry of Coal guidelines on Fixation of Transfer price of Lignite <i>(On admission)</i>
	4.	13/RP/2015	FTIL	Review petition seeking review of the Order dated 26.06.2015 in I.A. No.20/2015 in Petition No.341/SM/2013
	5.	126/TL/2015	GTL	Petition for grant of Licence to Godarwara (A) Transmission Limited

6.	116/MP/2015	WRLDC	Petition for default in payment of Unscheduled interchanges charges and deviation charges in excess of the drawl schedule by Essar Power MP Limited and default in opening Letter of credit towards the nonpayment of UI and DSM charges
7.	158/MP/2015	POSOCO	Petition for default in payment of Deviation Charges in excess of the drawl schedule by PDD J&K and default in opening Letter of Credit towards the non-payment of Deviation (DSM) Charges.
8.	159/MP/2015	POSOCO	Petition for default in payment of Deviation Charges in excess of the drawl schedule by Everest Power Private Limited (EPPL) and default in opening Letter of Credit towards the non-payment of Deviation (DSM) Charges .
9.	124/RC/2015	BALCO	An application seeking direction for compliance of order dated 30.10.2014 Petition No. 134/MP/2011 for payment of UI bills for the period 3.5.2010 till 31.5.2011 and 1.6.2011 to 30.09.2013 under Section 142 of the Electricity Act, 2003.
10.	76/MP/2015	NHPC	Petition for approval of Renovation & Modernisation (R&M) proposal in respect of Bairasiul Power Station.
11.	96/MP/2015	CPCPL	Petition Section 79(i) and Section 79(i)(f) of the Electricity Act, 2003 read with CERC (grant of Connectivity, long term access and Medium-term Open access in Inter-State Transmission and related matters) Regulations, 2009 .
12.	162/MP/2015	SPL	Petition for computation of compensation for change in Law events during construction period.
13.	I.A. No. /2015 in Petition No. 98/MP/2014	SCF	Interlocutory application for compliance of the interim Order dated 27.05.2014 and for urgent final decision in the matter

(T. D. PANT)
Deputy Chief (Legal)
22.7.2015

